

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH AT BANGALORE

CONTEMPT PETITION NO.170/00143/2019

IN

OA NO.170/00524-526/2018

DATED THIS THE 13TH DAY OF FEBRUARY, 2020

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

1. Sri.H.S.Basavaraj,
Age: 42 years,
S/o H Shivandappa,
Working as sub post Master,
Gadag Extn. P.O,
Gadag-582 101
Residing at:
No.B2/2, P & T Quarters,
Near Sai Temple, Gadag-582 101.

2. Smt.Pratibha Salamani,
Age: 39 years,
D/o Shivappa Salamani,
Working SPM
Hombal P.O 582204,
Residing at:
Vivekanandangar, Gadag-582 101.

3. Smt.Vanishree V.Joshi,
Age: 40 years,
W/o Vinay Joshi,
Working as O.A
O/o Superintendent of
Post Offices,
Gadag-582 101,
Residing at:
Veerasavarkar Marg,
Vakeel Chowk, Gadag-582 101.

...Petitioner

(By Advocate Shri.P Kamalesan)

Vs.

1. Sri.P.K.Bisoi,
Secretary,
Department of Post,
Dak Bhavan,
New Delhi-110 001.

2. Smt.Veena Srinivasan,
Post Master General,
N K Region,
Dharwad-580 001.

...Respondents

(By Advocate Shri.V N Holla, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Writ Petition No.108528/2019 is filed before the Hon'ble High Court of Karnataka. CP is dismissed. Notices discharged but with liberty. No costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh//

Annexures referred to by the Applicant in CP No.170/00143/2019

Annexure C1: Copy of the Hon'ble CAT Bangalore Order dated 12.12.2018 in OA No.524-526/18.